

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 306 of 2013

Dated : 22nd November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Maithon Power Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sri Venkatesh

ORDER

Admit. Issue notice to the Respondents returnable on 16.12.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on 16.12.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js